

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION No. 1106

TO BE ANSWERED ON 13.12.2022

REHABILITATION HOME FOR MENTALLY CHALLENGED PEOPLE

1106. SHRI VINOD L. CHAVDA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state:

- (a) whether the Government is aware that lakhs of mentally challenged people are left neglected for begging on the streets across the country and if so, the details thereof;
- (b) whether Government has any policy or programme to set up rehabilitation centres for such people and if so, the details thereof; and
- (c) whether the Government regularly reviews and evaluates the performance of these rehabilitation centres, if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

- (a) The Ministry does not maintain such data.
- (b) and (c) Relief to the disabled is a State subject by virtue of entry 9 of the State list of the Constitution of India. However, the Ministry supplements the efforts of the State Government through various schemes and programmes. Under the Deendayal Divyangjan Rehabilitation Scheme (DDRS) grant-in-aid is provided to NGOs/voluntary organisations for running various projects for the welfare of persons with disabilities including persons with intellectual disability and persons with mental illness. Further, the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities also implements the following schemes for rehabilitation of these categories of persons with disabilities:
 - i. SAMARTH (a respite care residential scheme for children) to provide respite homes for orphans, abandoned, families in crisis and also for persons with disabilities from BPL and allied families including destitute, with at least one of the four disabilities covered under National Trust Act, 1999.
 - ii. Gharaunda, (a scheme for group home for adults) to provide an assured home and minimum quality care services throughout the life of persons with autism, cerebral palsy, mental retardation and multiple disabilities with adequate and quality care services with acceptable living standards including provision for basic medical care for professional doctors.

The performance of the organizations running the projects supported under the above schemes are monitored as per the respective scheme guidelines.
